

**State v. Fardeen**  
**FIR No. 210/2020**  
**P. S. Sarai Rohilla**  
**U/s: 186,353,307,147,148,149,379,174A,34 IPC &**  
**25, 27 Arms Act**

**04/01/2021**

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.  
Mr. Suraj Prakash Sharma, learned counsel for applicant through VC.

Reply filed. Copy supplied through electronic mode.

Arguments heard in detail.

Put up for orders today itself.

**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/04.01.2021**

At this stage, certain clarification is required regarding date of arrest/surrender of present accused.

As such, put up for clarification from both the sides / orders for **05/01/2021**.

**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/04.01.2021**